

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 1141
ANSWERED ON 29.07.2024

MoU Signed by NTA & UGC

1141. SHRI SUDAMA PRASAD:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the National Testing Agency (NTA) has rules/regulations/bye-laws that governs the appointment of Paper setters, Moderators, Secrecy Officers, Head Examiners, Examiners;
- (b) if so, the details thereof;
- (c) whether the NTA has signed MoU with the UGC for the conduct of CUET-UG and CUET-PG for the period 2017-2024; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)**

(a) to (d) The National Testing Agency (NTA) has informed that in order to ensure integrity and fairness of examinations, paper setters, moderators and secrecy officers are engaged as per established guidelines and norms aiming at ensuring confidentiality, standardisation, quality assurance etc.

In pursuance of the National Education Policy, 2020, the Common University Entrance Test (CUET) was conducted for the first time for admission in central universities from the academic year 2022-23 to reduce the burden on students, universities and the entire education system. CUET (UG) is conducted for admission in undergraduate courses and CUET(PG) for admission in post graduate courses, thereby providing a single window opportunity to students seeking admission in any of the Central Universities (CUs) or other participating institutions (including State Universities, Deemed and Private Universities) across the Country
